

FORM G
INVITATION FOR EXPRESSION OF INTEREST ("EOI")

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	MISSION HOLDINGS PRIVATE LIMITED CIN: U67120DL1996PTC082287 PAN: AAACF2095H
2.	Address of the registered office	311, 3rd Floor, Vardhaman Plaza, Pocket 7, Plot No. 6, Sector 12, Dwarka, New Delhi - 110078
3.	URL of website	No website of Mission Holdings (P) Ltd.
4.	Details of place where majority of fixed assets are located	Mehsana, Gujarat
5.	Installed capacity of main products/ services	N.A.
6.	Quantity and value of main products/ services sold in last financial year	N.A.
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Write us email at:- mhpl.irp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Write us email at:- mhpl.irp@gmail.com
10.	Last date for receipt of expression of interest	30/4/2024
11.	Date of issue of provisional list of prospective resolution applicants	10/5/2024
12.	Last date for submission of objections to provisional list	15/5/2024
13.	Date of issue of final list of prospective resolution applicants	25/5/2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to	30/5/2024

	prospective resolution applicants	
15.	Last date for submission of resolution plans	29/6/2024
16.	Process email id to submit Expression of Interest	Write us email at :- mhpl.irp@gmail.com

Sd/-

Kapil Dev Taneja

Resolution Professional

Mission Holdings Private Limited

AFA Valid till 19th October 2024

Place: New Delhi

Date: 15th April 2024

Reg. No.: IBBI/IPA-003/IP-N00069/2017-2018/10547

Address – 56-C / BB, Janak Puri , New Delhi-110058